

Filing No.8084

Binod Rana @ Munni Rana Vs State of Jharkhand

Name of Advocate:-Rakesh Kumar

DEFECTS:-

9(i)Age and village name of the appellant,at pg 1 vak differs.

(ii)Limitation petition may be filed(limitation expired on 6.5.20;delayed by 23 days

(iii)Two different P.S name of the deponent is appearing on Affidavit.

(iv)Dt. stated at last para of affidavit may be properly stated.

(v)Pg 45,56,62 may be correctly indicated at impugned order.

(vi)Designation of presiding officer at para 1 , aggrieved para and prayer para may be verified from signing part of impugned order.